

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 83(ND)2016
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE COMPANY: M/s. Khanna Traders & Ors. V/s. M/s. Scholar Publishing House Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

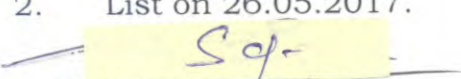
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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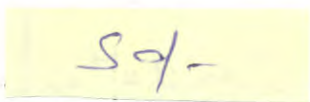
①	P. Nagesh	Attorney	Respondent	
②	Chirag Jaiswal	Attorney	Respondent	
③	Ajay Upadhyay	Attorney	Respondent	

ORDER

Ld. counsel for the Petitioner may file a two page synopsis with a copy to the other side to rebut the facts. He is directed to place documents relating to the Revenue record of the property and the Award passed upon acquisition of the land by the Govt. and the compensation received in furtherance of their arguments.

2. List on 26.05.2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]